

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:110

ANSWERED ON:01.12.2014

TECHNICAL SNAGS IN DREAMLINERS

Raghavan Shri M. K.;Venkatesh Babu Shri T.G.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the total number of the Dreamliners purchased or inducted by Air India in its fleet during the last three years and the current year along with the expenditure incurred on their purchase;
- (b) whether frequent technical snags in the Dreamliners have been reported during the said period;
- (c) if so, the details of such instances along with the losses incurred as a result thereof;
- (d) whether the Air India has taken up the issue with the manufacturers and if so, the details thereof along with the compensation paid by the manufacturers to Air India in this regard; and
- (e) the measures taken or being taken by the Government to ensure safety of air passengers?

Answer

Minister of CIVIL AVIATION (Shri Ashok Gajapati Raju Purohit)

(a) to (e). A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO PARTS (a) to (e) of LOK SABHA STARRED QUESTION NO.110 TO BE ANSWERED ON 01.12.2014 REGARDING TECHNICAL SNAGS IN DREAMLINERS TABLED BY S/SHRI M.K. RAGHAVAN AND VENKATESH BABU T.G., MPs.

(a): Air India had ordered 27 B787 Dreamliner aircraft from Boeing. Out of 27 B787 aircraft, 17 aircraft have already been delivered and are inducted in Air India's fleet. The price of each aircraft is determined after negotiation with Boeing. Price negotiation is a commercially confidential subject and differs from aircraft to aircraft depending upon a host of conditionalities/ parameters.

(b) to (d): Yes, Madam. The snags were related to software glitches and few others like Windshield cracks, Econ valve failure, Oil loss and TCAS (Traffic Collision Avoidance System) failure etc.

Wherever there were delays, Air India arranged to accommodate passengers in other flights either operated by Air India or other carriers. Wherever the delays were not significant the passengers were given refreshment at the airport as is the normal practice for delayed flights.

The snags resulted in delays which caused financial outgo on arrangements/compensation which are borne normally by airlines. As far as the prolonged grounding of Dreamliners from January, 2013 to May 2013 is concerned, Air India has received compensation on mutually accepted terms.

(e): The issue of technical reliability of Dreamliners aircraft has

~~These issues do not affect the safety of the passengers or the airplane due to the system design and in-built system redundancy.~~